

तत्काल चिकित्सा सहायता उपलब्ध करवाएगी और पीड़ित व्यक्तियों को निकटतम स्वास्थ्य केन्द्र/अस्पताल ले जाएगी।

Double Landing of NH-44 in Tripura

3052. SHRI KHAGEN DAS: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that the NH-44 is not double lane in Tripura

(b) if so, why basic facility is not being extended when in rest of the country NHs are being developed into four lane roads; and

(c) by when Government propose to take up double laning of NH-44 in Tripura?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) Out of 198 Km in Tripura, about 26 Km are double-lane.

(b) and (c) Improvement including widening of National Highways is a continuous process, commensurate with traffic volume, inter-se-priorities and availability of funds. At present, keeping in view the traffic volume, the proposal for widening of NH-44 is at low priority.

Progress of work at Kandla Port

3053. DR. D. VENKATESHWAR RAO: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the work of the Kandla Port is still at standstill on account of recent cyclone; and

(b) the steps taken to divert traffic of the port for unhindered supply of diesel and other products in the country?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) and (b) No, Sir. The Kandla Port is returning fast back to normalcy. The crude handling operations

were started on the 15th June, 1998 and the handling of petroleum products including diesel was resumed from the 24th June, 1998.

Amendment of Coastal Trade Law

3054. DR. Y. LAKSHMI PRASAD: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government propose to amend the Coastal Trade Law to integrate various agencies involved in transporting goods and to remove bottlenecks in exports

(b) if so, the details thereof; and

(c) the other steps proposed to improve surface transport facilities to the exporters?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) There is no Coastal Trade Law as such. Therefore, there is no proposal to amend the Coastal Trade Law to integrate various agencies involved in transporting goods and to remove bottlenecks in exports.

(b) Does not arise.

(c) The Directorate General of Shipping, Mumbai are processing the requests received from exporters for chartering in of foreign flag vessels for export of cargo. The procedure and the application form itself for chartering in of foreign flag vessels have since been simplified by the Directorate.

Damaged roads and bridges in Assam

3055. DR. ARUN KUMAR SARMA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the particulars of bridges damaged and breaches occurred on National Highways due to (i) bomb blast and (ii) flood in Assam during last three years;

(b) details of segment on different National Highways in Assam submerged